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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

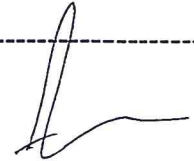
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCA/10/2016  
NAME OF THE PETITIONER(S) : Shri. M Palanisamy  
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others  
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Navneet Kumar Murthy for Petitioner



MOHEET L. RATHORE  
FOR (APARNA DEVI)

FOR the RESPONDENT



**ORDER**

Both the parties alongwith their counsels are present. Both the counsels submitted that there is a chance of settling the matter by way of negotiations and prayed for time to make submissions regarding the settlement. Considering the submissions of both the parties, time is enlarged with a direction to submit the status of the settlement talks. Put up on 12.12.2017.

-sdr

S Vijayaraghavan  
Member (Technical)

-sdr

K Anantha Padmanabha Swamy  
Member (Judicial)